

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.441
TO BE ANSWERED ON 05.12.2023**

RESIDENTIAL SCHOOLS FOR SC/ST GIRLS

441. SHRI BHOLANATH (B.P. SAROJ):

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government proposes to establish any residential schools for girls belonging to Scheduled Castes/Scheduled Tribes categories in the country;
- (b) if so, the details along with the present status thereof, State/UT-wise;
- (c) whether the Government would consider to set up such schools in Uttar Pradesh, district-wise, particularly in Machhlisahr Parliamentary Constituency;
- (d) if so, the details thereof and the time by which these schools would start functioning; and
- (e) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI A. NARAYANASWAMY)**

(a) & (b): Under the Scheme 'PRADHAN MANTRI - ANUSUCHIT JAATI ABHYUDAY YOJANA' (PM-AJAY) of Department of Social Justice and Empowerment, there is a provision of Residential Schools under which the Districts/States/Central Ministry can propose to set up residential Schools through the Jawahar Navodaya Vidyalaya Society/Eklavya Model Residential Schools Society and similar Government/autonomous bodies. Further, project for expansion of the existing residential schools in SC concentrated Districts is given preference to accommodate more SC students in these Schools by expanding the existing infrastructure of JNV, EMRS or the like. The expanded capacity is utilized to enroll more SC students to the extent of the capacity increase.

The Ministry of Tribal Affairs is also implementing the central sector scheme of Eklavya Model Residential School (EMRS) to provide quality education to the tribal children, for both boys and girls, in their own environment. Government decided to establish EMRSs in every block having more than 50% ST population and at least 20,000 tribal persons (as per census 2011) at par with Navodaya Vidyalayas. Accordingly, Ministry has set the target of establishing 740 EMRSs to benefit about 3.5 lakh ST students across the country, including Uttar Pradesh. Presently, 694 EMRSs have been sanctioned, out of which 401 are reported functional country-wide. The State wise details of EMRSs is at **Annexure-1**.

(c) to (e) : No proposal of residential schools has been received from Uttar Pradesh under the PM-AJAY scheme. However, Ministry of Tribal Affairs has sanctioned 4 EMRSs in the State of Uttar Pradesh (status details is attached at **Annexure-2**). As per the existing norms, no more blocks have been identified in Machhlisahr Parliamentary Constituency for establishment of EMRS.

Annexure referred in reply to Para-II of Part- a&b of Lok Sabha Unstarred Question No.441 to be answered on 05.12.2023 regarding Residential Schools for SC/ST Girls

State wise details of EMRSs in India

S. No.	State / UT	Sanctioned EMRSs	Functional EMRSs
1	Andhra Pradesh	28	28
2	Arunachal Pradesh	10	3
3	Assam	14	1
4	Bihar	3	0
5	Chhattisgarh	74	73
6	Dadra Nagar Haveli & Daman & Diu	1	1
7	Gujarat	43	34
8	Himachal Pradesh	4	4
9	Jammu & Kashmir	6	6
10	Jharkhand	89	7
11	Karnataka	12	12
12	Kerala	4	4
13	Ladakh	3	0
14	Madhya Pradesh	70	63
15	Maharashtra	37	37
16	Manipur	21	3
17	Meghalaya	27	0
18	Mizoram	17	6
19	Nagaland	22	3
20	Odisha	106	32
21	Rajasthan	31	30
22	Sikkim	4	4
23	Tamil Nadu	8	8
24	Telangana	23	23
25	Tripura	21	6
26	Uttar Pradesh	4	2
27	Uttarakhand	4	4
28	West Bengal	8	7
	Grand Total	694	401

Annexure referred in reply to Part- c to e of Lok Sabha Unstarred Question No.441 to be answered on 05.12.2023 regarding Residential Schools for SC/ST Girls

Status of EMRSs in Uttar Pradesh

S.No.	District	Block/ Taluka	Name of the School	Functional
1	Bahraich	Mihinpurwa	EMRS Bojhiya	Functional
2	Kheri	Palia	EMRS Saunaha	Functional
3	Lalitpur	Bar	EMRS Lalitpur	Non Functional
4	Sonbhadra	Chopan	EMRS Piparkhand	Non Functional
